

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 26th September, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Meghana Aggarwal
Ms. Shikha Ohri
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for UERC

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
for R.1
Counsel for the Respondent(s) : Ms. Meghana Aggarwal
Ms. Shikha Ohri for R.2
Mr. Buddy A. Ranganadhan
for UERC

ORDER

Written Submissions have been filed by the learned counsel for the Appellant in Appeal No. 163 of 2013 and Respondent in Appeal nos. 128 & 128 of 2013.

The learned counsel for the State Commission and the learned counsel for the Appellant in Appeal nos. 128 & 129 of 2013 seek some time to file their respective comprehensive Written Submissions. Accordingly, they are directed to file the same on or before 29.09.2014 after serving copy on the other side.

Post these matters for Reporting Compliance on **01.10.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js